

Licence has been granted to Gauri-bidnur Sahakara Sakhare Karkhana Ltd. for establishment of a 1000 ton new cooperative sugar mill at Gauri-bidnur, Distt. Kolar (Mysore State) against the Third Plan target.

(c) The matter would be considered when licensing of additional capacity in sugar industry is resumed.

Telephones in Delhi

32. Shri Tyagi: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of Government telephones in Delhi at present; and

(b) the total revenue on that account received by Government?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) The total number of direct line Government Telephones in Delhi is 14,000.

(b) Rs. 1,90,50,000 per year.

दुग्ध चूर्ण संयंत्र

३३. श्री राम सहाय तिवारी : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोलम्बो योजना के अन्तर्गत न्यूजीलैण्ड द्वारा दिल्ली दुग्ध योजना की केन्द्रीय डेरी में दुग्ध चूर्ण बनाने का संयंत्र लगाने का कार्य शुरू हो चुका है ;

(ख) यदि हां, तो यह संयंत्र प्रति घंटा कितना दुग्ध चूर्ण बना सकेगा और इसकी प्रतिदिन की कार्य शैली क्या होगी ;

(ग) इसमें प्रति मास क्या व्यय होगा ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री श्री० म० थामस) : (क) कोलम्बो योजना के अन्तर्गत न्यूजीलैण्ड सरकार ने दिल्ली दुग्ध योजना की केन्द्रीय डेरी के लिए वाष्पक (Evaporator) देने के लिए स्वीकृति दी थी, दुग्ध-चूर्ण बनाने के संयंत्र के लिए नहीं। वाष्पक लगाया जा रहा है और मार्च, १९६३ में काम शुरू कर देगा।

(ख) यह वाष्पक ३००० लिटर स्प्रेटा एक घंटे में सुखाएगा। इस सुखाई में स्प्रेटा जिसमें कि ६.५ सम्पूर्ण (solid) होते हैं उनको गाढ़ा करके ३० प्रतिशत तक ले आएगा।

(ग) वाष्पक चालू होने के बाद मासिक खर्च का पता लगेगा।

Baby Food Plant

34. { Shri D. C. Sharma:
Shri A. V. Raghavan:
Shri Pottekkatt:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Denmark has offered to help the Madras Government in setting up of a baby food plant if the approach was made through the Union Government;

(b) whether the Madras Government have approached the Central Government in this regard; and

(c) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No approach was made by the Madras Government through the Union Government in the matter and hence no information is available.

(c) Does not arise.